

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 6414
(To be answered on the 5th April 2018)**

Suspension of AAI Officials

6414. SHRI RADHESHYAM BISWAS

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether several officials of Airports Authority of India (AAI) have been suspended due to irregularities committed by them;**
- (b) if so, the details thereof during the last three years and the current year along with the reasons therefor, case-wise; and**
- (c) the action taken by the Government against such officials and also to ensure that such incidents of irregularities do not recur?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): The details regarding officials of Airports Authority of India (AAI) placed under suspension during the last three years is attached at Annexure-I.

(c): Action against such officers has been taken as per the procedures of AAI Employees (Conduct, Discipline and Appeal) Regulations, 2003 and/or criminal procedures as applicable. Further, to ensure that such incidents of irregularities do not recur, the Corporate Vigilance Department of AAI has suggested systematic improvement to the concerned Directorates. Besides, regular workshops are also conducted at regular intervals to update officers for prevention of corruption. In addition, vigilance machinery also regularly inspects the work of different departments of AAI both for preventive & punitive action.

ANNEXURE-I

**LIST OF EMPLOYEES of AIRPORTS AUTHORITY OF INDIA WHO WERE PLACED UNDER
SUSPENSION DURING THE PERIOD FROM 01.01.2015 TO 31.03.2018.**

Sl. No.	Name & Design. (S/Shri/Smt.)	Allegations	Date of suspension order	Date of Revocation order
1.	M.R. Srinivasan, AGM(ATC)	CBI bribe case- arrested by CBI, ACB, Hyderabad on 24.07.2015 in connection with RC 18(A)/2015-HYD	10/17.08.2015 (w.e.f. 24.07.15)	03.05.2016
2.	R.P. Sharma, JE(OL)	Fake claim of Double House Rent Allowance & Taxi Claim	14/19.08.2015	08.02.2016
3.	P.K. Koley, DGM(E-C)	Incident on 30.07.2015 at Kolkata Airport resulting into death of a CISF constable.	24.09.2015	25.02.2016
4.	A.R. Biswas, AGM(E-C)			25.02.2016
5.	R.S. Lahauria, the then APD, Patna Airport	Display of political advt. of a political party at Patna Airport during Bihar Assemble Election, 2015.	28.10.2015	09.11.2015
6.	N. Jayakumar, JGM(Comml.)	Car Parking Contract at NSCBI Airport, Kolkata	05/06.11.2015	19/22.02.2016
7.	KSL Narasimhan, JGM(ATM)	Making appearance before the Hon'ble High Court of Bombay on 30.09.15 without any authorization from AAI.	17.12.2015	27.04.2016
8.	A.K. Mondal, AGM(E-C)	Incident occurred on 04.12.15 at time 1351UTC, Spicejet Aircraft SEJ2458 reportedly hit by pigs on runway while landing at Japalpur Airport and resulted in damage of the aircraft.	21.12.2015	04.02.2016
9.	P.C. Sharma, JGM(E-C)			04.02.2016
10.	A.C. Srivastava, the then APD, Jabalpur Airport			18/21.03.2016
11.	S.S. Luthra, AGM(Fin.)	Leaving station without obtaining prior approval/ sanction of leave and unauthorisedly absenting from duty – Pathankot Civil Enclave Airport.	02.01.2016	04.02.2016
12.	Tilak Raj Guglani, Manager(Security)	Travel by impersonation in Indigo Airlines Flight NO. 6E-436 from Srinagar to Delhi on 01.04.2016.	13.05.2016	20.09.2016
13.	Alok Varshneya, the then APD, Aurangabad Airport.	CBI bribe case- Arrested on 30.07.16 by CBI, ACB, Pune in case No. RC Pune/2016/A/0011 dt.30.07.16.	03.08.2016 (w.e.f. 30.07.16)	02.02.2017
14.	Ravi Prakash, DGM(E-C)	Distress patches and low-friction values on runway surface at Ahmedabad Airport.	09.08.2017	05.12.2017
15.	R.N. Shah, AGM(E-C)			05.12.2017

16.	Dheeraj Kumar, Manager(E-C)	Found in inebriated condition and behaving in uncontrolled manner in departure area while boarding the flight from Guwahati to Delhi at Guwahati Airport on 10.10.2017.	13.10.2017	09.03.2018
17.	Girish Sharma, JGM(Cargo)	Arrested and detained by SIB, Customs, NSCBI Airport, Kolkata on 24.10.17 in connection with his involvement of conspiracy/smuggling of restricted/prohibited goods into the country and deletion of information from the Integrated Cargo Management System.	02.11.2017 (w.e.f. 24.10.17)	--
18.	Prakash Shambharkar, JGM(ATC)	Involvement in ground handling at Aurangabad and his proceeding to Aurangabad without any official work or station leaving permission from department.	14.03.2018	--
